

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

MA No.672 of 2005  
OA No.1232 of 1997

Date of Order : 04-05-2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member  
Hon'ble Mr. A.R. Basu, Administrative Member

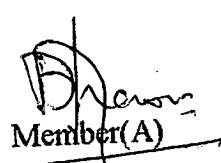
C W C  
-VS-  
Nanda Kishore Roy & Ors.

For the Applicant : Mr. B. Mukherjee, Counsel  
For the Respondents: Mr. S.K. Dutta, Counsel

ORDER

PER MR. B.V.RAO, JM:

The present M.A. has been filed praying for extension of time for complying with the order passed in O.A. 1232 of 1997. Considering the grounds stated in the M.A., three weeks' time is granted to comply with the order passed by this Tribunal. M.A. is accordingly disposed of.

  
Member(A)

  
MEMBER(J)

DKN